

No. G-20018/02/2024-B&A
Government of India
Ministry of Law and Justice
Legislative Department
B&A Section

Shastri Bhawan New Delhi,
Dated, the 01st May, 2024.

OFFICE MEMORANDUM

Subject: Third-party Audit Exercise for the year 2023-24 - reg.

The undersigned is directed to refer to OM No. F.No. R-22/5/2024-RTI dated 29th April, 2024 received from Ministry of Law and Justice, Department of Legal Affairs on the subject mentioned above and to forward herewith the desired information in respect of B&A Section under Ministry of Law and Justice for further necessary action.

Encl: As above (Annexure I)

Sunil Kumar Jain
01/05/2024
(Sunil Kumar Jain)

Deputy Secretary (Fin)

Tel: - 23382792

Email: sunil.jain66@nic.in

To
Shri Jyoti Divya
DLA & CPID
Department of Legal Affairs,
RTI Cell

So (RTI)

Buye
2/5/24

**Most Immediate
Budget Matter**

No. G-20011/01/2024-B&A
Government of India
Ministry of Law & Justice
Legislative Department
B&A Section

New Delhi, dated 19/03/2024

Office Memorandum

Subject:- Part III of the Demands for Grants of the Ministry of Law and Justice for the F.Y. 2024-25, Grant No. 65-Law and Justice, Conveying the Budgetary Allocations/Budget Estimates.

The undersigned is directed to forward herewith a Statement showing unit-wise distribution part III of the Budget Estimates 2024-25 in respect of Major Heads 2014, 2015, 2020, 2052, 2070, 3601, 4070 and 4075 etc. in respect of various constituents of the Ministry of Law and Justice which have been approved by the Ministry of Finance for inclusion in Grant No. 65-Law and Justice (Voted) for the F.Y. 2024-25 and are subject to the Vote of Parliament

2. The expenditure is to be regulated in a proportionate manner during the entire period of the financial year 2023-24 and allocations may be utilized judiciously with due fiscal prudence keeping in view the Government instructions issued from time to time, on expenditure control and austerity measures. No expenditure is to be incurred on any 'New Service/New Instrument of Service'.

3. It is stated that, the expenditure during April-August 2024 may be restricted to 5/12 of the estimated budgetary provision until the Demands for Grants for the whole financial year are voted by the Parliament and the related Appropriation Bill is assented to by the President. The expenditure otherwise also is to be regulated in a proportionate manner during the vote on account period of the F.Y. 2024-25 and allocations may be utilized judiciously with due fiscal prudence keeping in view the Government instructions issued from time to time, on expenditure control and austerity measures. No request for augmentation of funds will be considered during the period, where expenditure is incurred on a disproportionate basis or where there is deviation from the instructions of the Ministry of Finance regarding regulation of expenditure/provisions of the GFRs. No expenditure is to be incurred on any "New Service" until the Demands for the whole year are voted by Parliament and the related Appropriation Bill is assented to by the President.

4. In respect of Grant No. 37 - Loans to Government Servants, the availability of funds, may be as usual, got ascertained from B&A Section of this Department before sanctioning the same.

5. The bench-wise distribution of the Budget Provision in respect of Major Head 2020 relating to income Tax Appellate Tribunal may be made by Registrar, ITAT.

Sunil Kumar Jain
19/03/2024

(Sunil Kumar Jain)

Deputy Secretary (Fin.)

Phone: 011-23382792

Email: sunil.jain66@nic.in

To,
Principal Accounts Office,
Ministry of Law and Justice,
Lok Nayak Bhawan, Khan Market,
New Delhi-110003

Copy to:

1. The Secretary, Legislative Department.
2. The Secretary, Department of Legal Affairs.
3. The Secretary, Department of Justice.
4. AS&FA, Ministry of Law and Justice.
5. Dr. Manoj Kumar, Additional Secretary, Legislative Department.
6. Shri Udaya Kumara, Additional Secretary, Legislative Department.
7. Shri R. S. Verma, Additional Secretary, Department of Legal Affairs.
8. Dr. Anju Rathi Rana, Additional Secretary, Department of Legal Affairs.
9. Ms. Veena Kothavale, Additional Secretary & Legislative Counsel, Legislative Department.
10. The Chief Controller of Accounts (L&J).
11. Ms. Sudha Rani Relang, Joint Secretary & Legislative Counsel, Legislative Department.
12. Shri Diwakar Singh, Joint Secretary & Legislative Counsel, Legislative Department.
13. Shri Radha Krishna Cheekati, Joint Secretary & Legislative Counsel, Legislative Department.
14. Shri Ramisetty Sreenivas, Joint Secretary & Legislative Counsel, Legislative Department.
15. Shri Brajesh Kumar Singh, Joint Secretary, Oil Wing, Legislative Department.
16. Ms. Sunita Anand, Joint Secretary & Legal Adviser, Department of Legal Affairs.
17. Shri Ashutosh Mishra, Joint Secretary & Legal Adviser, Department of Legal Affairs.
18. Shri Pravash Prashun Pandey, Joint Secretary, Department of Justice, Jaisalmer House, New Delhi.
19. Shri Niraj Kumar Gayagi, Joint Secretary, Department of Justice, Jaisalmer House, New Delhi.
20. Shri Gaurav Masaldan, Joint Secretary, Department of Justice, Jaisalmer House, New Delhi.
21. Smt. Vansha Chandra, Joint Secretary and Law Officer, Law Commission of India.
22. Shri Ashok Kumar, Director, Department of Justice, Jaisalmer House, New Delhi.
23. Shri Yashvini Kumar, Director, Department of Justice, Jaisalmer House, New Delhi.
24. Shri B. Chandra Mohiyar, Director, Department of Justice, Jaisalmer House, New Delhi.
25. Shri P. C. Meena, Director, Official Languages Wing.
26. Shri Umashankar Thakur, Director, DoLA.
27. Ms. Hemanti Bhattacharya, Director, DoLA.
28. Shri Avnit Singh Arora, Director, DoLA.
29. Shri Raj Bahadur, Addl. GA, Central Agency Section.
30. Shri Suresh Kumar Makkar, Deputy Secretary, DoLA.
31. Shri Biswanath Sahoo, Deputy Secretary, Department of Justice, Jaisalmer House, New Delhi.
32. Shri R. C. Ahuja, Dy. Secretary, Department of Justice, Jaisalmer House, New Delhi.
33. Shri Narayan Prasad, Deputy Secretary, Department of Justice, Jaisalmer House, New Delhi.
34. The Deputy Secretary (Admn.) (VSP), IJI Building Bhagwan Das Road, New Delhi.
35. The DLC (Leg II & Part), Legislative Department.
36. The Deputy Secretary (Admn.), Law Commission of India.
37. The Deputy Secretary (Admn. I), LD.
38. The Additional LC, HOD (Admn. II), LD.
39. The Under Secretary (Admn.), Department of Justice, Jaisalmer House, New Delhi.
40. The Under Secretary (Admn. I), DoLA.
41. The Under Secretary (Admn. II), DoLA.
42. The Under Secretary (Admn. III), DoLA.
43. The Under Secretary (Admn. IV), DoLA.
44. The Under Secretary (Admn. I) (LD).
45. The Under Secretary (Admn. II) (LD).
46. The Registrar, ITAT, New Delhi/Mumbai.
47. The Registrar, National Judicial Academy, Bhopal.
48. The Registrar, Indian Law Institute, Supreme Court Compound, New Delhi.
49. The Under Secretary, NALSA, Department of Justice, Jaisalmer House, New Delhi.
50. Supreme Court Legal Service Committee, Supreme Court Compound, New Delhi.
51. Central Agency Section, Supreme Court compound, New Delhi.
52. Judicial Section, Department of Legal Affairs.
53. Litigation (High Courts) Section, Department of Legal Affairs.
54. Litigation (Lower Courts) Section, Department of Legal Affairs.
55. Notary Cell, Department of Legal Affairs.
56. Pr. A. O. M/o Law & Justice, Lok Nayak Bhawan, New Delhi.
57. Pay & Accounts Office (LA) (including P&AO, SCI), Janpath Bhawan, New Delhi.
58. Pay & Accounts Office (LD), IJI Building Bhagwan Das Road, New Delhi.
59. Pay & Accounts Office (EO), Lok Nayak Bhawan, New Delhi.
60. Branch Secretariats Mumbai, Kolkata, Chennai, Bangalore.

DEPARTMENT OF LEGAL AFFAIRS	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	B.E. 2024-25
Main Secretariat	
01 - Salaries	214000
05 - Rewards	1500
06 - Medical Treatment	5000
07 - Allowances	170000
08 - Leave Travel Concession	3000
09 - Training Expenses	5350
11 - Domestic Travel Expenses	6000
12 - Foreign Travel Expenses	2500
13 - Office Expenses	70000
16 - Printing and Publication	1200
18 - Rent for others	1000
19 - Digital Equipment	1500
21 - Materials and Supplies	100
24 - Fuel and Lubricants	3000
26 - Advertising & Publicity	100
27 - Minor Civil and Electric Works	3000
28 - Professional Services	63540
29 - Repair and Maintenance	4000
49 - Other Revenue Expenditure	500
13 - Swachhta Action Plan(SAP)(OE)	2500
Total - Main Secretariat	557790
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.20-Department of Legal Affairs	
	B.E. 2024-25
Main Secretariat (Capital)	
51 - Motor Vehicle	2000
52 - Machinery and Equipment	4000
71 - Information, Computer Telecommunications (ICT) equipment	17000
74 - Furniture & Fixtures	3000
77 - Other Fixed Assets	3000
Total - Main Secretariat (Capital)	29000
Grand Total - Main Secretariat	586790

Handwritten signature
19/03/2024

(Sd/-) 19/03/2024
(Sd/-) KUTUBUDDIN JAINI
19/03/2024
19/03/2024
19/03/2024
19/03/2024
19/03/2024
19/03/2024

ALLOCATIONS IN GRANTS-IN-AID	
2014 - Administration of Justice, 00.800 - Other Expenditure	B.E. 2024-25
02 - National Judicial Academy	
31 - Grants-in-aid-General	87800
35 - Grants for Creation for Capital Assets	0
36 - Grants-in-aid-Salaries	102200
96 31 - Swacchta Action Plan (SAP) (GIA)	10000
Total - 02 - National Judicial Academy	200000
19.01 - India International Arbitration Centre	
31 - Grants-in-aid-General	15000
35 - Grants for Creation for Capital Assets	10000
36 - Grants-in-aid-Salaries	15000
Total - 19.01 - India International Arbitration Centre	40000
20.01 - Indian Law Institute	
31 - Grants-in-aid-General	5000
36 - Grants-in-aid-Salaries	26800
Total - 20.01 - Indian Law Institute	31800
22 - Arbitration Counsel of India(ACI)	
31 - Grants-in-aid-General	2700
36 - Grants-in-aid-Salaries	2300
Total - 22 - Arbitration Council of India(ACI)	5000
23 - Mediation Council of India(MCI)	
31 - Grants-in-aid-General	2700
36 - Grants-in-aid-Salaries	2300
Total - 23 - Mediation Council of India(MCI)	5000

[Signature]
19/02/2024

(BY) (FOR) (BY)
(RUPUL KUMAR JAIN)
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary
UPP/WH/CHIEF/Secretary

PAYMENT TO LEGAL ADVISERS AND COUNSELS	
2014 - Administration of Justice, 00.114 - Legal Advisers and Counsels	B.E. 2024-25
07 - Department of Legal Affairs	
02 - Wages	300
06 - Medical Treatment	100
11 - Domestic Travel Expenses	200
13 - Office Expenses	5000
TOTAL	5600
28 - Professional Services	
Main Secretariat	59000
Litigation (High Court)	142000
Litigation (Lower Court)	8000
Branch Secretariat Mumbai	33000
Branch Secretariat Bengaluru	7500
Branch Secretariat, Kolkata	24000
Branch Secretariat Chennai	40000
Unified Litigation Agency	386500
Total - 28 - Professional Services	700000
07 - Department of Legal Affairs	705600

Jain
19/03/2024

(Sd/-) **शुभा कुमर जैन**
(SUNITA KUMAR JAIN)
 Joint Secretary / Joint Secretary
 Legal Affairs, Dept. of Public
 Affairs and Social Welfare,
 Ministry of Law & Justice,
 Government of India,
 New Delhi

BRANCH SECRETARIAT MUMBAI	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Mumbai	
01 - Salaries	20000
05 - Rewards	250
06 - Medical Treatment	1000
07 - Allowances	17000
08 - Leave Travel Concession	800
09 - Training Expenses	500
11 - Domestic Travel Expenses	300
13 - Office Expenses	2500
14 - Rent, Rates and Taxes for Land and Buildings	2500
18 - Rent for others	50
19 - Digital Equipment	50
24 - Fuel and Lubricants	50
28 - Professional Services	50
29 - Repair and Maintenance	100
49 - Other Revenue Expenditure	200
13 - Swachhta Action Plan(SAP)(OE)	1000
Total - Branch Secretariat Mumbai	46350
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.20-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Mumbai (Capital)	
71 - Informaion, Computer Telecommunications (ICT) equipment	500
74 - Furniture & Fixtures	500
77 - Other Fixed Assets	200
Total - Branch Secretariat Mumbai (Capital)	1200
Grand Total - Branch Secretariat Mumbai	47550

[Signature]
19/03/2024

(मुंबई शाखा हेतु)
(SUNIL KUMAR JAIN)
असिस्टेंट सेक्रेटरी
आर.एम.एस./डिवी. ऑफ़ इन्फो
एंड कम्युनिकेशन्स
मिनिस्ट्री ऑफ़ लॉ & जस्टिस
(आर.एम.एस./डिवी. ऑफ़ इन्फो
& कम्युनिकेशन्स)

BRANCH SECRETARIAT BENGALURU	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Bengaluru	
01 - Salaries	11000
05 - Rewards	100
06 - Medical Treatment	4000
07 - Allowances	9000
08 - Leave Travel Concession	1200
09 - Training Expenses	300
11 - Domestic Travel Expenses	500
13 - Office Expenses	2000
14 - Rent, Rates and Taxes for Land and Buildings	1200
18 - Rent for others	100
19 - Digital Equipment	100
28 - Professional Services	100
29 - Repair and Maintenance	100
49 - Other Revenue Expenditure	50
13 - Swachhta Action Plan(SAP)(OE)	350
Total - Branch Secretariat Bengaluru	30100
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.20-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Bengaluru (Capital)	
52 - Machinery and Equipment	50
71 - Informaion, Computer Telecommunications (ICT) equipment	800
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - Branch Secretariat Bengaluru (Capital)	1050
Grand Total - Branch Secretariat Bengaluru	31150

hms
19/03/2024

(शुभेन एवम् शिव)
(SUNIL KUMAR JAIN)
Off. Secy./Deputy Secretary
Legal Services/Dept. of India
Rt. Secy. (Legal Services)
Ministry of Law & Justice
(West) (Legal Services Department)
of West/Bench Circle

BRANCH SECRETARIAT KOLKATA	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Kolkata	
01 - Salaries	23000
05 - Rewards	200
06 - Medical Treatment	1000
07 - Allowances	19000
08 - Leave Travel Concession	1000
09 - Training Expenses	600
11 - Domestic Travel Expenses	1400
13 - Office Expenses	5900
14 - Rent, Rates and Taxes for Land and Buildings	5300
18 - Rent for others	100
19 - Digital Equipment	500
24 - Fuel and Lubricants	100
27 - Minor Civil and Electric Works	200
28 - Professional Services	100
29 - Repair and Maintenance	200
49 - Other Revenue Expenditure	100
13 - Swachhta Action Plan(SAP)(OE)	800
Total - Branch Secretariat Kolkata	59500
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.20-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Kolkata (Capital)	
71 - Informaion, Computer Telecommunications (ICT) equipment	1000
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - Branch Secretariat Kolkata (Capital)	1200
Grand Total - Branch Secretariat Kolkata	60700

[Signature]
17/3/2024

(सुनील सुनील जैन)
(SUNIL KUMAR JAIN)
अधीक्षक/उपसचिव, वकील
अधीक्षक/उपसचिव, वकील
001 201 न्याय विभाग
विभाग, न्याय विभाग
(अधीक्षक/उपसचिव, वकील)

BRANCH SECRETARIAT CHENNAI	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Chennai	
01 - Salaries	12000
05 - Rewards	100
06 - Medical Treatment	600
07 - Allowances	9500
08 - Leave Travel Concession	500
09 - Training Expenses	300
11 - Domestic Travel Expenses	500
13 - Office Expenses	5100
14 - Rent, Rates and Taxes for Land and Buildings	2000
18 - Rent for others	100
19 - Digital Equipment	100
28 - Professional Services	400
29 - Repair and Maintenance	300
49 - Other Revenue Expenditure	100
13 - Swachhta Action Plan(SAP)/OE	300
Total - Branch Secretariat Chennai	31900
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.20-Department of Legal Affairs	B.E. 2024-25
Branch Secretariat Chennai (Capital)	
52 - Machinery and Equipment	100
71 - Informaion, Computer Telecommunications (ICT) equipment	800
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - Branch Secretariat Chennai	1100
Grand Total - Branch Secretariat Chennai	33000

[Signature]
19/03/2024

(SUNIL KUMAR JAIRAJ)
Sr. Officer/Deputy Secretary
Legal Services/Dept. of Legal
Affairs, High Court
Madras
Secretary of Law & Justice
(Branch Secretariat Chennai)
at Work/Leave Desk

PAYAND ACCOUNTS OFFICE (DEPARTMENT OF LEGAL AFFAIRS)	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	B.E. 2024-25
Pay and Accounts Office (Department of Legal Affairs)	
01 - Salaries	15500
05 - Rewards	150
06 - Medical Treatment	700
07 - Allowances	12000
08 - Leave Travel Concession	500
09 - Training Expenses	400
11 - Domestic Travel Expenses	900
13 - Office Expenses	850
28 - Professional Services	100
13 - Swachhta Action Plan(SAP)/(OE)	250
Total - Pay and Accounts Office (Department of Legal Affairs)	31350
Pay and Accounts Office (Department of Legal Affairs) - (Capital)	
71 - Informaion, Computer Telecommunications (ICT) equipment	200
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - Pay and Accounts Office (Department of Legal Affairs) - (Capital)	400
Grand Total - Pay and Accounts Office (Department of Legal Affairs)	31750

[Signature]
19/03/2024

(सचिव कानून विभाग)
(SUNIL KUMAR JAIN)
से. सहा. (कानून) सचिव, कानून विभाग
कानून विभाग, न्याय विभाग
विभाग, कानून विभाग
(कानून विभाग, न्याय विभाग)
के. ए. न्याय विभाग

LEGISLATIVE DEPARTMENT	
2052-Secretariat General Services, 00.090- Secretariat, 07-Legislative Department	B.E. 2024-25
Main Secretariat	
01 - Salaries	115000
05 - Rewards	1500
06 - Medical Treatment	4900
07 - Allowances	90000
08 - Leave Travel Concession	2200
09 - Training Expenses	2900
11 - Domestic Travel Expenses	2000
12 - Foreign Travel Expenses	1000
13 - Office Expenses	20000
16 - Printing and Publication	5000
18 - Rent for others	2000
19 - Digital Equipment	1650
21 - Materials and Supplies	500
24 - Fuel and Lubricants	1000
26 - Advertising & Publicity	100
27 - Minor Civil and Electric Works	200
28 - Professional Services	27000
29 - Repair and Maintenance	3000
49 - Other Revenue Expenditure	1000
13 - Swachhta Action Plan(SAP/OE)	3000
Total - Main Secretariat	283950
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.21- Legislative Department	B.E. 2024-25
Main Secretariat (Capital)	
51 - Motor Vehicle	1000
52 - Machinery and Equipment	1000
71 - Informaion, Computer Telecommunications (ICT) equipment	2500
74 - Furniture & Fixtures	1000
77 - Other Fixed Assets	500
Total - Main Secretariat (Capital)	6000
Grand Total - Main Secretariat	289950

Manoj
19/03/2024

(बुकिंग एग्जिक्यूटिव)
(BUNIL KUMAR JAIN)
अधीक्षक/बुकिंग एग्जिक्यूटिव
महानगरपालिका/काठमाडौं
मन्त्रालय/सचिवालय
मन्त्रालय/सचिवालय
मन्त्रालय/सचिवालय
मन्त्रालय/सचिवालय

PRINCIPAL ACCOUNTS OFFICE	
2052-Secretariat General Services, 00.090-Secretariat, 07-Legislative Department	
	B.E. 2024-25
Principal Accounts Office	
01 - Salaries	7000
05 - Rewards	200
06 - Medical Treatment	600
07 - Allowances	6000
08 - Leave Travel Concession	500
09 - Training Expenses	200
11 - Domestic Travel Expenses	1000
13 - Office Expenses	3000
14 - Rent, Rates and Taxes for Land and Buildings	15000
18 - Rent for others	200
19 - Digital Equipment	500
28 - Professional Services	900
29 - Repair and Maintenance	500
13 - Swachhta Action Plan(SAP)(OE)	500
Total - Principal Accounts Office	36100
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.21-Legislative Department	
	B.E. 2024-25
Principal Accounts Office (Capital)	
51 - Motor Vehicle	0
52 - Machinery and Equipment	100
71 - Informaion, Computer Telecommunications (ICT) equipment	500
74 - Furniture & Fixtures	300
77 - Other Fixed Assets	0
Total - Principal Accounts Office (Capital)	900
Grand Total - Principal Accounts Office	37000

Munshi
19/03/2024

(मुन्शी कृष्ण जीव)
(SHRI KRISHAN JAIN)
100, 100/100/100/100/100
100, 100/100/100/100/100
100, 100/100/100/100/100
100, 100/100/100/100/100
Ministry of Law & Justice
(West Bengal Legislative Department)
at West Bengal, India

PAY AND ACCOUNTS OFFICE (LEGISLATIVE DEPARTMENT)	
2052-Secretariat General Services, 00.090-Secretariat, 07-Legislative Department	B.E. 2024-25
Pay and Accounts Office (Legislative Department)	
01 - Salaries	14000
05 - Rewards	200
06 - Medical Treatment	200
07 - Allowances	12000
08 - Leave Travel Concession	500
09 - Training Expenses	350
11 - Domestic Travel Expenses	300
13 - Office Expenses	500
49 - Other Revenue Expenditure	50
13 - Swachhta Action Plan(SAP)(OE)	400
Total - Pay and Accounts Office (Legislative Department)	28500
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.21-Legislative Department	B.E. 2024-25
Pay and Accounts Office (Legislative Department) (Capital)	
52 - Machinery and Equipment	100
71 - Informaion, Computer Telecommunications (ICT) equipment	500
74 - Furniture & Fixtures	100
Total - Pay and Accounts Office (Legislative Department) (Capital)	700
Grand Total - Pay and Accounts Office (Legislative Department)	29200

[Signature]
19/03/2024

(रुमिल कुमार जैन)
(RUMIL KUMAR JAIN)
Asst. Secy./Deputy Secretary
www.mca.gov.in/Dept. of India
Min. of Law & Justice
(Pay and Accounts Department)
2nd Floor / 1st Floor

PAY AND ACCOUNTS OFFICE (ELECTORAL OFFICES)	
2052-Secretariat General Services, 00.090-Secretariat, 07-Legislative Department	B.E. 2024-25
Pay and Accounts Office (Electoral Offices)	
01 - Salaries	400
05 - Rewards	100
06 - Medical Treatment	100
07 - Allowances	400
08 - Leave Travel Concession	200
09 - Training Expenses	50
11 - Domestic Travel Expenses	100
13 - Office Expenses	500
13 - Swachhta Action Plan(SAP)/OE	100
Total - Pay and Accounts Office (Electoral Offices)	1950
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.21-Legislative Department	
Total - Pay and Accounts Office (Electoral Offices) (Capital)	0
Grand Total - Pay and Accounts Office (Electoral Offices)	1950

hmk
19/03/2024

(गुणिल कुमार जैन)
(GUNIL KUMAR JAIN)
जूनियर/डिप्युटी सिक्रेटरी
जूनियर/डिप्युटी सिक्रेटरी
एन सी सी, नया दिल्ली
मंत्रालय ऑफ लॉ & जस्टिस
(गवर्नर ऑफिस, लीजिस्लेटिव डीपार्टमेंट)
एन सी सी, नया दिल्ली

HIGH LEVEL COMMITTEE ON FEASIBILITY OF HOLDING SIMULTANEOUS ELECTIONS TO THE HOUSE OF PEOPLE (LOK SABHA) AND STATE	
2052-Secretariat General Services, 00.090-Secretariat, 07-Legislative Department	B.E. 2024-25
High Level Committee on feasibility of Holding simultaneous elections to the House of People (Lok Sabha) and State Legislative Assemblies (HLC)	
11 - Domestic Travel Expenses	100
13 - Office Expenses	100
18 - Rent for others	100
19 - Digital Equipment	100
28 - Professional Services	100
29 - Repair and Maintenance	100
49 - Other Revenue Expenditure	100
Total - High Level Committee on feasibility of Holding simultaneous elections to the House of People (Lok Sabha) and State Legislative Assemblies (HLC)	700
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01 21-Legislative Department	B.E. 2024-25
High Level Committee on feasibility of Holding simultaneous elections to the House of People (Lok Sabha) and State Legislative Assemblies (HLC) (Capital)	
71 - Informaion, Computer Telecommunications (ICT) equipment	100
Total - High Level Committee on feasibility of Holding simultaneous elections to the House of People (Lok Sabha) and State Legislative Assemblies (HLC) (Capital)	100
Grand Total - High Level Committee on feasibility of Holding simultaneous elections to the House of People (Lok Sabha) and State Legislative Assemblies (HLC)	800

[Signature]
19/03/2024

(गणेश कुमार शर्मा)
(SHRI GANESH KUMAR SHARMA)
श्री गणेश/श्री गणेश, सचिव
श्री गणेश/श्री गणेश, सचिव
श्री गणेश/श्री गणेश, सचिव
श्री गणेश/श्री गणेश, सचिव
श्री गणेश/श्री गणेश, सचिव
श्री गणेश/श्री गणेश, सचिव

DEPARTMENT OF JUSTICE	
2052-Secretariat General Services, 00.090-Secretariat, 08 - Department of Justice	B.E. 2024-25
Department of Justice	
01 - Salaries	51000
05 - Rewards	600
06 - Medical Treatment	2500
07 - Allowances	38000
08 - Leave Travel Concession	2000
09 - Training Expenses	1300
11 - Domestic Travel Expenses	2500
12 - Foreign Travel Expenses	1000
13 - Office Expenses	20000
14 - Rent, Rates and Taxes for Land and Buildings	100
16 - Printing and Publication	100
18 - Rent for others	6000
19 - Digital Equipment	3000
21 - Materials and Supplies	100
24 - Fuel and Lubricants	700
26 - Advertising & Publicity	200
27 - Minor Civil and Electric Works	6000
28 - Professional Services	20000
29 - Repair and Maintenance	3500
31 - Grants-in-aid-General	30000
49 - Other Revenue Expenditure	1000
13 - Swachhita Action Plan(SAP)(OE)	5000
Total - Department of Justice	193600
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.22- Department of Justice	B.E. 2024-25
Department of Justice (Capital)	
51 - Motor Vehicle	2000
52 - Machinery and Equipment	2500
71 - Information, Computer Telecommunications (ICT) equipment	2000
72 - Building and Structures	1000
74 - Furniture & Fixtures	1500
77 - Other Fixed Assets	100
Total - Department of Justice (Capital)	9100
Grand Total - Department of Justice	202700

[Signature]
19/03/2024

(DR. SUNIL KUMAR JAIS)
DR. SUNIL KUMAR JAIS
Joint Secretary
Ministry of Law & Justice
(West Bengal, Government of West Bengal)

OFFICIAL LANGUAGES WING	
2052-Secretariat General Services, 00.090-Secretariat, 04 - Official Languages Wing	B.E. 2024-25
Official Languages Wing	
01 - Salaries	66000
05 - Rewards	700
06 - Medical Treatment	2500
07 - Allowances	51000
08 - Leave Travel Concession	1300
09 - Training Expenses	1850
11 - Domestic Travel Expenses	500
13 - Office Expenses	6000
14 - Rent, Rates and Taxes for Land and Buildings	6000
16 - Printing and Publication	9000
18 - Rent for others	800
19 - Digital Equipment	500
21 - Materials and Supplies	100
24 - Fuel and Lubricants	100
26 - Advertising & Publicity	100
28 - Professional Services	1700
29 - Repair and Maintenance	800
31 - Grants-in-aid-General	100
34 - Scholarships	100
49 - Other Revenue Expenditure	200
13 - Swachhta Action Plan(SAP)(OE)	1200
Total - 04 - Official Languages Wing	150350
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.19-Official Languages Wing	B.E. 2024-25
Official Languages Wing (Capital)	
51 - Motor Vehicle	1000
52 - Machinery and Equipment	500
71 - Information, Computer Telecommunications (ICT) equipment	1000
74 - Furniture & Fixtures	300
77 - Other Fixed Assets	100
Total - Official Languages Wing (Capital)	2900
Grand Total - Official Languages Wing	153250

[Signature]
19/03/2024

(SUNIL KUMAR JAIN)
Joint Secretary
Ministry of Law & Justice
(Public Grievance Department)
New Delhi

NATIONAL LEGAL SERVICES AUTHORITY	
2014 - Administration of Justice, 00.119 - Legal Aid Services	B.E. 2024-25
01 - National Legal Services Authority	
31 - Grants-in-aid-General	2000000
Total - 01 - National Legal Services Authority	2000000
2052-Secretariat General Services, 00.090-Secretariat, 42 - National Legal Services Authority	B.E. 2024-25
National Legal Services Authority (NALSA)	
01 - Salaries	19000
05 - Rewards	200
06 - Medical Treatment	500
07 - Allowances	15000
08 - Leave Travel Concession	700
09 - Training Expenses	500
11 - Domestic Travel Expenses	5000
12 - Foreign Travel Expenses	1000
13 - Office Expenses	12000
14 - Rent, Rates and Taxes for Land and Buildings	100
16 - Printing and Publication	500
18 - Rent for others	1000
19 - Digital Equipment	500
21 - Materials and Supplies	500
24 - Fuel and Lubricants	1000
26 - Advertising & Publicity	1000
27 - Minor Civil and Electric Works	1000
28 - Professional Services	4000
29 - Repair and Maintenance	1000
49 - Other Revenue Expenditure	100
13 - Swachhta Action Plan(SAP)(OE)	800
Total - National Legal Services Authority (NALSA)	65400
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.23-National Legal Services Authority (NALSA)	B.E. 2024-25
National Legal Services Authority (NALSA) (Capital)	
51 - Motor Vehicle	1000
52 - Machinery and Equipment	100
71 - Information, Computer Telecommunications (ICT) equipment	1000
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - National Legal Services Authority (NALSA) (Capital)	2300
Grand Total - National Legal Services Authority (NALSA)	2067700

Munish
19/02/2024

(सुनील कुमार जैन)
(SUNIL KUMAR JAIN)
Joint Secretary
Ministry of Law & Justice
100, 101, 102, 103, 104
Ministry of Law & Justice
(South Block, Parliament Building)
New Delhi, India

SUPREME COURT LEGAL SERVICE COMMITTEE	
2052-Secretariat General Services, 00.090-Secretariat, 47 - Supreme Court Legal Service Committee	B.E. 2024-25
Supreme Court Legal Service Committee	
01 - Salaries	7900
05 - Rewards	200
06 - Medical Treatment	200
07 - Allowances	6000
08 - Leave Travel Concession	200
09 - Training Expenses	200
11 - Domestic Travel Expenses	100
13 - Office Expenses	6000
18 - Rent for others	500
19 - Digital Equipment	500
21 - Materials and Supplies	100
24 - Fuel and Lubricants	100
26 - Advertising & Publicity	100
27 - Minor Civil and Electric Works	100
28 - Professional Services	4000
29 - Repair and Maintenance	500
49 - Other Revenue Expenditure	100
13 - Swachhta Action Plan(SAP)(OE)	200
Total - Supreme Court Legal Service Committee	27000
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.24-Supreme Court Legal Service Committee	B.E. 2024-25
Supreme Court Legal Service Committee (Capital)	
51 - Motor Vehicle	100
52 - Machinery and Equipment	100
71 - Informaion, Computer Telecommunications (ICT) equipment	100
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - Supreme Court Legal Service Committee (Capital)	500
Grand Total - Supreme Court Legal Service Committee	27500

Handwritten signature
19/07/2024

(सुप्रीम कोर्ट सेवा समिती)
(SUPRE) KUMAR JAIN
सेवा सहायक/अधीनस्थ/सहायक
सेवा सहायक/अधीनस्थ/सहायक
1000 से अधिक वेतन
मंत्रालय/विभाग/संस्था
(कृपया प्रमाणित/पंजीकृत/संयोजित)
सेवा सहायक/अधीनस्थ/सहायक

UNIFIED LITIGATION AGENCY	
2052-Secretariat General Services, 00.092-Other Offices, 01 - Unified Litigation Agency B.E. 2024-25	
Unified Litigation Agency	
01 - Salaries	41000
05 - Rewards	1000
06 - Medical Treatment	2000
07 - Allowances	33000
08 - Leave Travel Concession	1000
09 - Training Expenses	1050
11 - Domestic Travel Expenses	400
13 - Office Expenses	6000
14 - Rent, Rates and Taxes for Land and Buildings	12000
18 - Rent for others	1000
19 - Digital Equipment	600
21 - Materials and Supplies	100
24 - Fuel and Lubricants	100
27 - Minor Civil and Electric Works	0
28 - Professional Services	2000
29 - Repair and Maintenance	2000
49 - Other Revenue Expenditure	300
13 - Swachhta Action Plan(SAP/OE)	3000
Total - Unified Litigation Agency	106550
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 03-Other Offices, 03.05- Unified Litigation Agency B.E. 2024-25	
Unified Litigation Agency (Capital)	
51 - Motor Vehicle	1000
52 - Machinery and Equipment	1000
71 - Informaion, Computer Telecommunications (ICT) equipment	1500
74 - Furniture & Fixtures	500
77 - Other Fixed Assets	500
Total - Unified Litigation Agency (Capital)	4500
Grand Total - Unified Litigation Agency	111050

Handwritten signature
19/03/2024


(सचिव) श्री. राजेश कुमार शर्मा
(SHRI. RAJESH KUMAR SHARMA)
सचिव, वकील/डायरेक्टर, ए.ए.ए.ए.
सचिवालय, न्यायिक भवन, मुंबई
020 2611 1111
संस्थानिका, न्यायिक भवन, मुंबई
020 2611 1111
संस्थानिका, न्यायिक भवन, मुंबई
020 2611 1111

NATIONAL MISSION FOR JUSTICE DELIVERY AND LEGAL REFORMS	
2052-Secretariat General Services, 00.092-Other Offices, 05 - National Mission for Justice Delivery and Legal Reforms	B.E. 2024-25
National Mission for Justice Delivery and Legal Reforms	
01 - Salaries	5500
05 - Rewards	100
06 - Medical Treatment	100
07 - Allowances	3200
08 - Leave Travel Concession	100
09 - Training Expenses	150
11 - Domestic Travel Expenses	100
12 - Foreign Travel Expenses	100
13 - Office Expenses	800
14 - Rent, Rates and Taxes for Land and Buildings	100
16 - Printing and Publication	100
18 - Rent for others	100
19 - Digital Equipment	100
21 - Materials and Supplies	100
24 - Fuel and Lubricants	100
26 - Advertising & Publicity	100
27 - Minor Civil and Electric Works	100
28 - Professional Services	3960
29 - Repair and Maintenance	100
49 - Other Revenue Expenditure	100
13 - Swachhta Action Plan(SAP)(OE)	500
Total - National Mission for Justice Delivery and Legal Reforms	15610
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 03-Other Offices, 03.06-National Mission for Justice Delivery and Legal Reforms	B.E. 2024-25
National Mission for Justice Delivery and Legal Reforms (Capital)	
51 - Motor Vehicle	100
52 - Machinery and Equipment	100
71 - Informaion, Computer Telecommunications (ICT) equipment	100
74 - Furniture & Fixtures	100
77 - Other Fixed Assets	100
Total - National Mission for Justice Delivery and Legal Reforms (Capital)	500
Grand Total - National Mission for Justice Delivery and Legal Reforms	16110

[Signature]
19/03/2024

(सुनील कुमार जैन)
(SUNIL KUMAR JAIN)
Asst. Secy./Deputy Secretary
Legal Services/Dept. of India
State Legal Services
Ministry of Law & Justice
(Room: 808/1, Approach Department)
New Delhi

ELECTIONS	
2015-Elections, 00.102 - Electoral Officers	B.E. 2024-25
01 - Reimbursements to State/Union Territory Govts.	
28 - Professional Services	3659300
2015-Elections, 00.103 - Preparation and Printing of Electoral Rolls	B.E. 2024-25
01 - Reimbursements to State/Union Territory Govts.	
28 - Professional Services	6252000
2015-Elections, 00.104 - Charges for conduct of Election for Lok Sabha and State/Union Territory Legislative Assemblies when held Simultaneously	B.E. 2024-25
01 - Reimbursements to State/Union Territory Govts.	
28 - Professional Services	10000000
2015 - Elections, 00.105 - Charges for conduct of election to Parliament	B.E. 2024-25
01 - Expenditure on elections to Parliament	
28 - Professional Services	800
2015 - Elections, 00.105 - Charges for conduct of election to Parliament	B.E. 2024-25
02 - Expenditure in Union Territories without Legislatures	
01 - Salaries	
Andaman & Nicobar Islands	2000
Dadra & Nagar Haveli and Daman & Diu	3000
Chandigarh	5000
Lakshwadeep	2500
Jammu & Kashmir	1000
Leh Ladakh	1000
Total - 01 - Salaries	14500
07 - Allowances	
Andaman & Nicobar Islands	3000
Dadra & Nagar Haveli and Daman & Diu	5000
Chandigarh	3500
Lakshwadeep	2000
Jammu & Kashmir	2000
Leh Ladakh	2000
Total - 07 - Allowances	17500
28 - Professional Services	
Andaman & Nicobar Islands	14850
Dadra & Nagar Haveli and Daman & Diu	14300
Chandigarh	15400
Lakshwadeep	6050
Jammu & Kashmir	12950
Leh Ladakh	23650
Total - 28 - Professional Services	86900


 19/03/2024
 (Signature of the Officer)
 (Signature of the Officer)
 and other related matters
 of the Government of India
 and other related matters

Consolidated 02 - Expenditure in Union Territories without Legislatures	B.E. 2024-25
Andaman & Nicobar Islands	19850
Dadra & Nagar Haveli and Daman & Diu	22300
Chandigarh	23900
Lakshwadeep	10550
Jammu & Kashmir	15650
Leh Ladakh	26650
Total - 02 - Expenditure in Union Territories without Legislatures	118900
Total Minor Head - 00.105 - Charges for conduct of election to Parliament	119700
2015 - Elections, 00.108 - Issue of Photo Identity Cards to Voters	B.E. 2024-25
01 - Reimbursements to State/Union Territory Govts.	
28 - Professional Services	4048100
Total - Minor Head - 00.108 - Issue of Photo Identity Cards to Voters	4048100
2015 - Elections, 00.800 - Other Expenditure	B.E. 2024-25
01 - Expenditure on Electronic Voting Machines	
28 - Professional Services	101900
02 - Expenditure on Presidential/Vice-Presidential Elections	
28 - Professional Services	1000
Total - Minor Head - 00.800 - Other Expenditure	102900
Total - Major head 2015 - Elections	24182000
EVMs FOR ELECTION COMMISSION	
4070 - Capital Outlay on Other Administrative Services, 00.101 - Election, 01 - EVMs for Election Commission	B.E. 2024-25
EVMs for Election Commission	
52 - Machinery & equipment	246500
Total - 01 - EVMs for Election Commission	246500
Grand Total - Elections	24428500

Handwritten signature
19/03/2024

(सचिव, निर्वाचन आयोग)
(SECRETARY, ELECTION COMMISSION)
आयुक्त, दिल्ली/Secretary, New Delhi
आयुक्त, नई दिल्ली
Ministry of Law & Justice
Government of India
New Delhi

INCOME TAX APPELLATE TRIBUNAL	
2020 - Collection of Taxes on Income and Expenditure, 00.001 - Direction and Administration 05 - Income Tax Appellate Tribunal	B.E. 2024-25
Income Tax Appellate Tribunal	
01 - Salaries	535000
05 - Rewards	3500
06 - Medical Treatment	16500
07 - Allowances	406000
08 - Leave Travel Concession	11000
09 - Training Expenses	13400
11 - Domestic Travel Expenses	15000
12 - Foreign Travel Expenses	100
13 - Office Expenses	81000
14 - Rent, Rates and Taxes for Land and Buildings	80000
16 - Printing and Publication	200
18 - Rent for others	6000
19 - Digital Equipment	1500
21 - Materials and Supplies	100
24 - Fuel and Lubricants	5000
26 - Advertising & Publicity	100
27 - Minor Civil and Electric Works	7500
28 - Professional Services	12000
29 - Repair and Maintenance	1500
49 - Other Revenue Expenditure	2200
13 - Swachhla Action Plan(SAP)(CE)	10000
Total - 05 - Income Tax Appellate Tribunal	1207600
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 02-Attached Offices, 02.09- Income Tax Appellate Tribunal	B.E. 2024-25
51 - Motor Vehicle	3000
52 - Machinery and Equipment	1000
71 - Informaion, Computer Telecommunications (ICT) equipment	13000
74 - Furniture & Fixtures	3000
77 - Other Fixed Assets	1000
Total - Income Tax Appellate Tribunal (Capital)	21000
4070-Capital Outlay on Other Administrative Services, 00.001 - Direction & Administration, 04 - Acquisition of Land and Construction of Buildings for Income Tax Appellate Tribunal	B.E. 2024-25
72 - Building and Structures	469000
Total - Acquisition of Land and Construction of Buildings for Income Tax Appellate Tribunal	469000
Grand Total - Income Tax Appellate Tribunal	1697500

19/03/2024

(सचिव, न्याय क्षेत्र)
 (SUNIL KUMAR JAIN)
 सचिव, न्याय क्षेत्र
 न्याय क्षेत्र, न्याय क्षेत्र
 न्याय क्षेत्र, न्याय क्षेत्र
 न्याय क्षेत्र, न्याय क्षेत्र
 न्याय क्षेत्र, न्याय क्षेत्र
 न्याय क्षेत्र, न्याय क्षेत्र

LAW COMMISSION	
2070 - Other Administrative Services, 00.105 - Special Commission of Inquiry, 01 - Law Commission	B.E. 2024-25
Law Commission	
01 - Salaries	36000
05 - Rewards	400
06 - Medical Treatment	700
07 - Allowances	27000
08 - Leave Travel Concession	500
09 - Training Expenses	900
11 - Domestic Travel Expenses	1000
12 - Foreign Travel Expenses	500
13 - Office Expenses	15000
14 - Rent, Rates and Taxes for Land and Buildings	30000
18 - Rent for others	1000
19 - Digital Equipment	500
21 - Materials and Supplies	100
24 - Fuel and Lubricants	500
27 - Minor Civil and Electric Works	500
28 - Professional Services	9000
29 - Repair and Maintenance	1000
49 - Other Revenue Expenditure	500
13 - Swachhta Action Plan(SAP)(OE)	1000
Total - Law Commission	126100
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 02-Attached Offices, 02.10- Law Commission	B.E. 2024-25
Law Commission (Capital)	
51 - Motor Vehicle	1000
52 - Machinery and Equipment	500
71 - Information, Computer Telecommunications (ICT) equipment	2000
74 - Furniture & Fixtures	1000
77 - Other Fixed Assets	200
Total - Law Commission (Capital)	4700
Grand Total - Law Commission	130800

hwp
12/03/2024

(Signature of the Officer)
(Signature of the Officer)
The Officer/In-charge of the
Department of Law & Justice
(Signature of the Officer)
(Signature of the Officer)

VIDHI SAHITYA PRAKASHAN	
2070 - Other Administrative Services, 00.800 - Other Expenditure, 01 - Vidhi Sahitya Prakashan	B.E. 2024-25
Vidhi Sahitya Prakashan	
01 - Salaries	33000
05 - Rewards	600
05 - Medical Treatment	2000
07 - Allowances	28000
08 - Leave Travel Concession	1000
09 - Training Expenses	850
11 - Domestic Travel Expenses	600
12 - Foreign Travel Expenses	0
13 - Office Expenses	7050
16 - Printing and Publication	8000
18 - Rent for others	700
19 - Digital Equipment	1000
21 - Materials and Supplies	100
24 - Fuel and Lubricants	100
26 - Advertising & Publicity	200
27 - Minor Civil and Electric Works	0
28 - Professional Services	1000
29 - Repair and Maintenance	1000
49 - Other Revenue Expenditure	500
13 - Swachhta Action Plan(SAP)OE	1000
Total - Vidhi Sahitya Prakashan	86700
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 02-Attached Offices, 02.11- Vidhi Sahitya Prakashan	B.E. 2024-25
Vidhi Sahitya Prakashan (Capital)	
51 - Motor Vehicle	100
52 - Machinery and Equipment	550
71 - Information, Computer Telecommunications (ICT) equipment	1000
74 - Furniture & Fixtures	500
77 - Other Fixed Assets	500
Total - Vidhi Sahitya Prakashan (Capital)	2650
Grand Total - Vidhi Sahitya Prakashan	89350

[Signature]
19/03/2024

(महोदय)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)
(मुख्य सचिव)

SOCIAL SECURITY WELFARE	
2235 - Social Security and Welfare, 02 - Social Welfare, 02.103 - Women's Welfare	B.E. 2024-25
82 - Women's Welfare	
49 - Other Revenue Expenditure	900
Total - Women's Welfare	900 #
2235 - Social Security and Welfare, 60 - Other Social Security and Welfare Programmes, 60.200 - Other Programmes	B.E. 2024-25
19 - Compensation to the Victims or to their Families on account of accidents, injury or death at Public Places	
49 - Other Revenue Expenditure	100
Total - Compensation to the Victims or to their Families on account of accidents, injury or death at Public Places	100

Funds allocated under Women's Welfare Head (2235.02.103.82.00.49) have been distributed equally amongst all the three departments under Ministry of Law and Justice i.e. Legislative Department (3,00), Department of Legal Affairs (3,00) and Department of Justice (3,00) with individual administrative control over the respective funds.

[Signature]
19/03/2024

सुनील कुमार जैन/SUNIL KUMAR JAIN
जैन /JAIN/Deputy Secretary
जैन /JAIN/Deputy Secretary
Ministry of Law & Justice
(Floor: 1st, Legislative Dept.)
of Govt./New Coll.

Ministry of Law and Justice		
Name of the Unit	B.E. 2024-25	Page No.
DEPARTMENT OF LEGAL AFFAIRS (Main Secretariat)	586790	1
National Judicial Academy	200000	2
India International Arbitration Centre	40000	2
Indian Law Institute	31800	2
Arbitration Council of India(ACI)	5000	2
Mediation Council of India(MCI)	5000	2
PAYMENT TO LEGAL ADVISERS AND COUNSELS	705600	3
Branch Secretariat Mumbai	47550	4
Branch Secretariat Bengaluru	31150	5
Branch Secretariat Kolkata	60700	6
Branch Secretariat Chennai	33000	7
Pay and Accounts Office (Department of Legal Affairs)	31750	8
Legislative Department (Main Secretariat)	289950	9
Principal Accounts Office	37000	10
Pay and Accounts Office (Legislative Department)	29200	11
Pay and Accounts Office (Electoral Offices)	1950	12
High Level Committee on feasibility of Holding simultaneous elections to the House of People (Lok Sabha) and State Legislative Assemblies (HLC)	800	13
Department of Justice	202700	14
Official Languages Wing	153250	15
National Legal Services Authority (NALSA)	2057700	16
Supreme Court Legal Service Committee	27500	17
Unified Litigation Agency	111050	18
National Mission for Justice Delivery and Legal Reforms	16110	19
Elections	24428500	20-21
Income Tax Appellate Tribunal	1697600	22
TRAINING ACADEMY FOR ILS AND OTHER CADRE OFFICERS	400	23
Law Commission	130800	24
Vidhi Sahitya Prakashan	89350	25
Women's Welfare	900	26
Compensation to the Victims or to their Families on account of accidents, injury or death at Public Places	100	26
Scheme (DoJ)	25480000	
MoLJ (Total)	56543200	

Handwritten: 19/03/2024

(Signature)
 (SUNIL KUMAR JAIN)
 Joint Deputy Secretary
 and, Joint Director,
 Ministry of Law & Justice
 (Legal Policy, Legislative Department)
 of Government of India